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IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
ORDINARY ORIGINAL CIVIL JURISDICTION  
COMPANY PETITION NO. 534 OF 2008  
[UNDER SECTION 433 & 434 OF THE COMPANIES ACT, 1956.]

In the matter of Companies Act, 1956  
And  
In the matter of SUDHA INDUSTRIAL  
CORPORATION LTD. a company  
registered under the Companies Act, 1956  
having its registered office at 118, Shanti  
Industrial Estate, S.N. Road, Mulund (W),  
Mumbai- 400 080.

P.K.SHARMA	]	
An adult, age 75 years Hindu Indian	]	
inhabitant, residing at 31, Moti Nagar,	]	
St. Xavier School Road,	]	
Ahmedabad - 380 014	]	...Petitioner

**ADVERTISEMENT OF PETITION**

Notice is hereby given that a Petition for the winding up of the abovenamed Company, was presented on 27<sup>th</sup> May, 2008 to the Hon'ble High Court at Bombay by the Petitioners abovenamed Creditors of the Company and the said Petition stands admitted in pursuance of the Court order dated

5<sup>th</sup> September, 2008 read with order dated 25<sup>th</sup> February, 2010 and pursuant to subsequent order dated 8<sup>th</sup> April, 2010 the same is directed to be heard before the Court on 29<sup>th</sup> June, 2010 at 11:00 a.m. or soon thereafter.

ANY CREDITOR, CONTRIBUTORY OR PERSON desirous of supporting or opposing the making of order on the said Petition, should send to the Petitioner's Advocate at her Office address mentioned hereunder, a Notice of his Intention signed by him or his Advocate with his full name, address so as to reach the Petitioner's Advocate not later than 5 days before the date fixed for hearing of the Petition and appear at the hearing for the purpose in person or by his Advocate.

A copy of the Petition will be furnished by the Petitioner's Advocate to any creditor or contributory on payment of the prescribed charges for the same.

Any affidavit intended to be used in opposition to the Petition, should be filed in Court and a copy thereof served on the Petitioner's Advocate, not less than 5 days before the date fixed for hearing.

Bombay, Dated this 23<sup>rd</sup> day of April 2010

**MRS. M. R. PATEL,**  
Advocate For Petitioner,  
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Fort, Mumbai - 400 001